

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 37/TT/2014

Date: 13.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff from DOCO to 31.03.2014 for (A) Kurnool-Raichur 2nd 765 KV S/C line and extension of Kurnool 765 KV/400 KV & Raichur 765/400 KV Substations, (B) 1500 MVA, 765/400 KV ICT#2 and 240 MVAR reactor along with associated bays at 765/400 KV Nellore Pooling Station, (C) 1500 MVA, 765/400 KV ICT #3 and 240 MVAR bus reactor along with associated bays at 765/400 KV Nellore PS under "Common system associated with ISGS projects in Krishnapatnam area of Andhra Pradesh" in Southern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 30.5.2014:-

1. Separate revised petition for Asset I (anticipated to be commissioned on 1.5.2014- next tariff period);
2. Detailed justification for cost over-run in Asset-II and Asset-III and also detailed justification for increase in cost of certain items mentioned in Form-5B for Asset-II and Asset III, i.e 110.77% in total civil works, 11.05% in Switchgear circuit breaker, CT, PT, Isolator etc, 39.14% in Transformer, 84.48% in Auxiliaries (Fire fighting, Lighting system & power & control cables), 118.51% in structure for switchyard for Asset II and 103.99% in Total civil works, 10.95% in Switchgear Circuit Breaker, CT, PT, Isolators, etc., 28.1% in Transformer, 11.87% in Bus-bars/ Conductor/ Insulators (Erection Hardware), 79.07% in Auxiliaries (Fire fighting, lighting system & power & Control cables), 110.77% in Structure for Switchyard for Asset III ;

3. Data for capital cost benchmarking in accordance with Commission's order dated 27.4.2010 and 16.6.2010 of 765/400 KV Transmission Lines and Sub-Stations;
4. DOCO letter in respect of Asset-III.

Yours faithfully,

Sd/-

(Dr. P.K. Sinha)
A C (Legal)